

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

24

**C.P.(CAA)/111(MB)2023 IN
C.A.(CAA)/49(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.03.2024**

NAME OF THE PARTIES: Aadar Mercantile Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Yahya Batatawala, Ld. Counsel for the Petitioner present.
2. RoC report is awaited in the matter.
3. List this matter for hearing on **25.04.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)